

Sixteenth Loksabha

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Title: Regarding notices of motion of no-confidence.

HON. SPEAKER: Hon. Members, I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri V.Y. Subba Reddy and Thota Narasimhan. I am duty bound to bring the notices before the House. Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not.

Therefore, I request all of you to go back to your seats.

... (*Interruptions*)

माननीय अध्यक्ष : यह अच्छी बात नहीं है। आप लोगों में हिंदुस्तान के लोगों के लिए भी संवेदना नहीं है, यह कैसी राजनीति है? दोनों कांफिडेंस मोशन के लिए भी तो चर्चा करनी पड़ेगी। आप किसी बात में सहयोग नहीं कर रहे हैं।

... (व्यवधान)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 21st March, 2018 at 11. a.m.

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The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 21, 2018/Phalguna 30, 1939 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.